

CENTRAL ADMINISTRATIVE TRIBUNAL  
ERNAKULAM BENCH

O.A. No.420/2006

Tuesday this the 16th day of January, 2007

**CORAM :**

**HON'BLE DR.K.B.S.RAJAN, JUDICIAL MEMBER  
HON'BLE MR.N.RAMAKRISHNAN, ADMINISTRATIVE MEMBER**

S. Prasad  
Madona Castle,  
Canal Cross Road,  
Thevara, Perumanoor  
Cochin-15.

Applicant

(By Advocate Mr. E.M.Joseph )

Versus

1. Union of India represented by its Secretary  
M/o Defence  
New Delhi.
2. The Flag Officer Commanding-in-Chief  
Headquarters (for SO(CP),  
Southern Naval Command,  
Kochi - 682004. : Respondents

(By Advocate Mr. TPM Ibrahim Khan, SCGSC )

The application having been heard on 16.01.2007, the Tribunal on the same day delivered the following :

**ORDER**

**HON'BLE DR.K.B.S.RAJAN, JUDICIAL MEMBER**

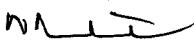
The applicant is one of the aspirants for the post of Civilian Motor Driver and was called for the interview. He belongs to OBC and according to the number of vacancies three were earmarked to be filled up by OBCs. The contention of the applicant is that the respondents have not followed the reservation policy properly.



2, We have called for the statement of marks and we find that the applicant's overall merit position was Sl.No. 20 and amongst the OBC candidates, he stands at merit No. 13. According to the selection, four general candidates and three OBCs have been selected. Thus the applicant has no chance of being selected, on account of his lower merit.

3. The Original Application is therefore, rejected. No costs.

Dated, the 16th January, 2007.

  
N. RAMAKRISHNAN  
ADMINISTRATIVE MEMBER

  
K.B.S. RAJAN  
JUDICIAL MEMBER

VS